

caretaking branch and tried to remove the typewriter. This resulted in a commotion. A minor scuffle took place as a result of which an advocate and his brother on the one hand and a farash of the caretaking branch of the other are reported to have sustained minor injuries. The matter was later amicably settled in the meeting of the Bar Association with the Deputy Commissioner and it was decided that no further action would be taken in the matter.

### भारतीय जहाजों द्वारा किया जाने वाला विदेशी व्यापार

4563. श्री महाराज सिंह भारती : क्या नौवहन तथा परिवहन मंत्री यह बताने की कृपा करेंगे कि चालू वित्तीय वर्ष में विदेशी व्यापार का कितना प्रतिशत भारतीय जहाजों द्वारा किया गया और चौथी योजना के अन्त में इस सम्बन्ध में क्या स्थिति होगी ?

संसद् कार्य और नौवहन तथा परिवहन मंत्री (श्री रघुरमेया) : चालू वित्तीय वर्ष से सम्बन्धित सूचना वित्तीय वर्ष की समाप्ति के बाद ही उपलब्ध होंगी। 1968-69 के दौरान भारत के समुद्रपार व्यापार में भारतीय नौवहन कंपनियों का शेयर लगभग 18.54 प्रतिशत था। ऐसा अनुमान है कि यदि चौथी योजना का नौवहन लक्ष्य पूरा हो जाय तो भारतीय जहाज देश के समुद्रपार के व्यापार के लगभग 40 प्रतिशत को वहन करने की स्थिति में होंगे।

### Strike by employees of Madras Port

4564. SHRI MUHAMMAD SHE-RIFF: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there was a strike on the 15th May, 1969 by the employees of Madras Port and the work had paralysed;

(b) the reasons which compelled the employees to go on strike;

(c) the loss suffered by the port due to this strike;

(d) whether Government have agreed to the demands of the employees; and

(e) when the strike was called off?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU-RAMAIAH): (a) and (b). The clerical staff and shore labour in Madras Port went on strike on 15th May, 1969 in pursuance of a charter of 23 demands submitted by the Madras Port Trust Employees' Union to the Chairman, Madras Port Trust.

(c) The Madras Port Trust did not incur any direct financial loss.

(d) and (e). At the intervention of Union Minister of Labour, Employment and Rehabilitation, the strike was called off on the 18th May, 1969. The Union Minister of Labour discussed the demands with the parties on 21st and 22nd May at New Delhi when agreement was reached on provision of minimum guarantee of work to 'A' and 'B' category workers and on giving up direct recruitment of Upper Division Clerks. An *ad hoc* Committee was also constituted to go into the remaining demands.

### Indian Council of Social Science Research

4565. SHRI MUHAMMAD SHE-RIFF: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether Government have taken a decision regarding the composition of the Indian Council of Social Science Research; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) Yes, Sir.